

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 225/2022

Nitin Dhiman

...Applicant

Versus

State of Punjab and others

...Respondents

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Place: Chandigarh

Dated: 04-08-2023


 Deponent
 (Anurag Verma)
 Chief Secretary
 Government of Punjab

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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Affidavit of Anurag Verma, Chief
Secretary to Government of Punjab,
Respondent No. 1.

I, the above named deponent, do hereby solemnly affirm and declare as under:

1. That the present Original Application is pending before this Hon'ble Tribunal and is now listed for hearing on 08.08.2023.
2. That the Hon'ble National Green Tribunal, vide its orders dated 26.05.2023 has directed to file affidavit giving the present status of a project for use of treated water discharged from CETPs and STPs of Ludhiana into Budha Nala for irrigation of Agriculture land. Relevant portion of the said order is reproduced hereunder:

"7. In their replies respondents no. 7 and 8 have mentioned that the Government of Punjab had prepared a Project for use of treated water discharge from CETPs and STPs of Ludhiana into Budha Nala for irrigation of agriculture land.

8. Respondents no. 1 and 4 are directed to file affidavits giving the present status of the said project of the Government of Punjab."

3. That answering deponent has assumed charge as Chief Secretary, Punjab on 01.07.2023. However, this matter has come to the notice of the deponent when the draft status report, which is required to be submitted before this Hon'ble Tribunal is put up by the Department of Science, Technology and Environment, Punjab.

The answering deponent is not fully satisfied with the draft status report and so has directed Secretary, Environment to submit fresh status report. Therefore, the deponent requires some more time to check the case in detail to get the required status report filed.

Therefore, in view of the position as explained above, it is most respectfully prayed that a time period of two months may kindly be granted for submitting status report in terms of orders dated 26.05.2023, passed by this Hon'ble Tribunal.

Place: Chandigarh
Dated: 04-08-2023


Deponent
(Anurag Verma)
Chief Secretary
Government of Punjab

VERIFICATION:

It is verified that the content of paras no. 1 to 3 of my above affidavit are true and correct as per my knowledge and belief and nothing has been concealed therein.

Place: Chandigarh
Dated: 04-08-2023


Deponent
(Anurag Verma)
Chief Secretary
Government of Punjab